

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT NO. III

IB-1468(ND)/2019

IN THE MATTER OF:

M/s. Nuvoco Vistas Corporation Ltd.
Vs.
M/s. DVS Infrastructure Pvt. Ltd.

.....Petitioner

.....Respondent

SECTION

Under Section 9 of IBC.

.....Order delivered on 04.09.2019

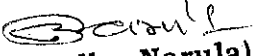
CORAM

R. VARADHARAJAN,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble Member (Technical)

For the Petitioner/Operational Creditor : Mr. Gaurav Bahl, Adv.
For the Respondent/Corporate Debtor :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 20.09.2019
due to paucity of time.


(Madhu Narula)

Court Officer